NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/386/ (IB)/2017

NAME OF THE PETITIONER(S)

: GURMINDER SINGH

NAME OF THE RESPONDENT(S)

: VCAN ACTIVE CARBON PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

i. N. Ramaralhan

N. Ramarather Authorised representative for petition N. Dearte for petitioner Munical. comment for Reys Walnus of

ORDER

Counsels representing both the parties are present and stated that the settlement talks between the parties are in progress and prayed for time to make submissions on the outcome of the settlement. Time is extended at request. Put up on 15.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

-Sel-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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